

PREM SOMANI FINANCIAL SERVICES LIMITED

Registered Office: 42, Jai Jawan Colony, Scheme No. 3 Durgapura, Jaipur-302018, Rajasthan

Contact No. 9829051268, Email Id: limitedpsfs@gmail.com

CIN: L67120RJ1991PLC006220

Website: <https://www.psfs.co.in>

January 08, 2021

Securities and Exchange Board of India
Corporation Finance Department
Division of Corporate Restructuring
SEBI Bhawan,
Bandra Kurla Complex,
Bandra (East),
Mumbai – 400 051

Kind Attention: Mr. Neeraj Kumar Modi

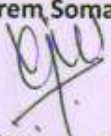
Dear Sir,

Sub: Proposed Open Offer by Zyden Technologies Private Limited ("Acquirer") to acquire upto 8,58,884 equity shares of Rs.10/- each for cash at a price of 3.00/- aggregating upto Rs. 25,76,652 (Indian Rupees Twenty Five Lacs Seventy Six Thousand Six Hundred Fifty Two Only) to the public shareholders of Prem Somani Financial Services Limited ("Target Company") in accordance with the extant Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("Takeover Regulations") ("Open Offer").

Pursuant to regulation 26(7) of the extant Takeover Code, 2011, please find enclosed herewith copy of recommendation of Committee of Independent Directors for the proposed Open Offer. The soft copy of the same is also enclosed herewith in compact disc.

This is for your kind reference and records.

For Prem Somani Financial Services Limited


Vimal Kumar Gupta
DIN: 08657469
Chairman of IDC



Encl: A/a

PREM SOMANI FINANCIAL SERVICES LIMITED

Registered Office: 42, Jai Jawan Colony, Scheme No. 3, Durgapura, Jaipur - 302 018, Rajasthan, India.

Tel: +91 98290 51268; **Email:** limitedpsfs@gmail.com; **Website:** www.psfs.co.in;

CORPORATE INDENTITY NUMBER: L67120RJ1991PLC006220

Recommendations of the Committee of Independent Directors (“**IDC**”) of Prem Somani Financial Services Limited (“**Target Company**”) in relation to the open offer (“**Offer**”) made by Zyden Technologies Private Limited (“**Acquirer**”) to the public shareholders of the Target Company (“**Shareholders**”) under Regulation 3(1) and Regulation 4 of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (“**SEBI (SAST) Regulations**”).

Date	Thursday, January 07, 2021
Name of the Target Company	Prem Somani Financial Services Limited
Details of the Offer pertaining to Target Company	The Offer is being made by the Acquirer in terms of Regulation 3(1) and Regulation 4 of the SEBI (SAST) Regulations for acquisition of upto 8,58,884 (Eight Lacs Fifty Eight Thousand Eight Hundred Eighty Four) fully paid-up equity shares of face value of Rs.10 each ('Equity Shares'), representing upto 26% of the Total Voting Share Capital of the Target Company from the eligible Shareholders of the Target Company for cash at a price of Rs. 3.00 per Equity Share (the 'Offer').
Name of the acquirer and PAC with the acquirer	Acquirer- Zyden Technologies Private Limited There are no PAC(s) with the Acquirer for the purpose of Open Offer
Name of the Manager to the offer	Saffron Capital Advisors Private Limited 605, Sixth Floor, Centre Point J .B. Nagar, Andheri (East) Mumbai - 400 059, Maharashtra, India Tel No: +91 22 4082 0906, Fax No: +91 22 4082 0999 Email: openoffers@saffronadvisor.com Website: www.saffronadvisor.com Investor grievance: investorgrievance@saffronadvisor.com SEBI Registration Number: INM 000011211 SEBI Registration Validity: Permanent Contact Person: Varsha Gandhi
Members of the Committee of Independent Directors (IDC)	1. Vimal Kumar Gupta Chairman of IDC Independent Director DIN: 08657469 2. Om Prakash Bansal Member of IDC Independent Director DIN: 00440540
IDC Member's relationship with the Target Company (Director, Equity shares owned, any other contract / relationship), if any	All the members of the IDC are directors of the Target Company. Except for being Directors of the Target Company, they have no other relationship with the Target Company.
Trading in the Equity shares/other securities of the Target Company by IDC Members	None of the IDC Members have traded in the Equity Shares of Target Company during 12 months prior to the date of the Public Announcement of the Offer on October 26, 2020.

IDC Member's relationship with the acquirer (Director, Equity shares owned, any other contract / relationship), if any.	None of the IDC Members holds any contracts, nor have any relationship with the Acquirer.
Trading in the Equity shares/other securities of the acquirer by IDC Members	No trading in the Equity shares/other securities of the Acquirer by IDC Members.
Recommendation on the Open offer, as to whether the offer, is or is not, fair and reasonable	Based on the review, IDC Members believe that the Offer is fair and reasonable and in line with the SEBI (SAST) Regulations.
Summary of reasons for recommendation	IDC Members have reviewed: a) Public Announcement ("PA") dated October 26, 2020 b) Detailed Public Statement ("DPS") published on October 29, 2020 c) Draft Letter of Offer ("DLOF") dated November 05, 2020 d) SEBI observation letter dated December 24, 2020 e) Letter of Offer ("LOF") dated December 30, 2020 Based on review of the above documents the members of the IDC are of the view that the Offer price is in line with the parameters prescribed by SEBI in the SEBI (SAST) Regulations.
Details of Independent Advisors, if any.	None
Any other matter to be highlighted	None

To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission of any information or otherwise, and includes all the information required to be disclosed by the Target Company under the SEBI (SAST) Regulations.

**For and on behalf of the Committee of Independent Directors of
Prem Somani Financial Services Limited
Sd/-**

**Vimal Kumar Gupta
Chairman of IDC**

**Place: Jaipur, Rajasthan, India
Date: January 07, 2021**

● ANALYSTS' VIEW

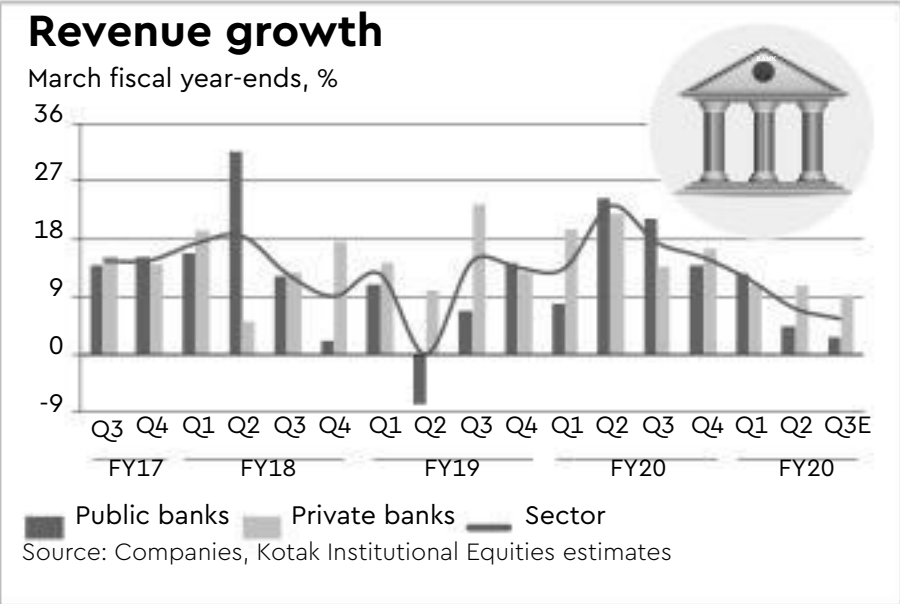
Banks’ revenue growth in Q3 likely to be weak

FE BUREAU
Mumbai, January 7

BANKS ARE LIKELY to post weak revenue growth for the December quarter, analysts said, even as the loan growth improved and bad loan recognition remained paused. Conversations around asset quality, recognition, provisioning and the recovery cycle are likely to continue this quarter between banks and sector analysts.

Kotak Institutional Equities (KIE) on Wednesday said in a report that the overall revenue growth for banks could stand at around 6% year-on-year (YoY), while net interest income grows 10%. Weak loan growth will have a role to play. According to the latest available data, loan growth has been stuck between 5% and 7% YoY since the onset of Covid, compared to 8-10% a year ago.

“While credit demand is recovering from post-lockdown lows along with approval rates and share of NTC (new-to-credit) originations, we expect loan growth recovery to be slower than expectations of



market participants,” KIE analysts said. The CASA ratio will be broadly stable or improving for most players in a low-interest rate environment.

The margin trajectory will remain moderately under pressure, given the continued monetary easing, low lending rates and relatively higher liquidity on bank balance sheets, said analysts from Motilal Oswal Financial Services. “Negative carry on NII on higher slippages could also impact margins. However, banks with a strong liability franchise are better

placed to tackle margin pressure,” the brokerage said, adding that there could be a low single-digit impact on margins.

KIE said it will be looking at broadly three parts to the asset quality issue – the outstanding overdue book, including special mention accounts (SMA), 90+ days past due (DPD) and pipeline of fresh restructuring of loans; the commentary on provisions that is likely to be used and carried forward; and growth, if business is normalising.

Saudi’s output cut to lift Brent to \$60/bbl by mid-year: UBS

REUTERS
January 7

UBS RAISED ITS forecast for Brent oil prices to \$60 per barrel by mid-year, following Saudi Arabia's surprise unilateral production cut and expectations of a sharp recovery in demand in the second quarter on vaccine rollouts and increased travel.

With Saudi Arabia's move, OPEC's production increase of 0.5 million barrels per day (bpd) for January is reversed in full, which will result in a tighter oil market in the first half of the year, analysts at the Swiss bank wrote in a note.

The world's largest oil exporter on Wednesday pledged additional, voluntary oil output cuts of one million (bpd) in February and March, sending benchmark Brent prices to their highest since February.

“The Kingdom's preemptive move suggests to us a desire to defend prices and support the oil market amid demand concerns due to extended mobility restrictions in Europe,” UBS said.

Oil touches 11-month highs

Oil prices were steady on Thursday after hitting fresh 11-month highs on a fall in US stockpiles and in the wake of a pledge by Saudi Arabia to cut output by more than expected. Brent crude was flat at \$54.30 a barrel at 1452 GMT after touching \$54.90, a fresh high not seen since before the first COVID lockdowns in the West. US West Texas Intermediate was up 5 cents to \$50.68 after touching \$51.28. Schieldrop said.

— REUTERS

“But if demand falls to a lesser extent, the Saudi move would also help to accelerate the process of reducing oil inventories.” The bank expects Brent to trade at \$63 per barrel in the second half of 2021 and WTI to trade at a \$3 per barrel discount to Brent prices.

RBI to conduct special OMOs on January 14

PRESS TRUST OF INDIA
Mumbai, January 7

THE RESERVE BANK of India (RBI) on Thursday said it will conduct simultaneous purchase and sale of government securities under open market operations (OMO) for ₹10,000 crore each on January 14. The decision was taken after a review of current liquidity and financial conditions, it said in a statement.

Simultaneous purchase and sale of government securities under OMOs, popularly known as Operation Twist, involves purchasing G-Sec of longer maturities and selling G-Sec of shorter maturities.

On January 14, the RBI will purchase three government securities of different maturity dates aggregating ₹10,000 crore and sell two securities aggregating the same amount using the multiple price auction method.

CAI raises crop estimate by 2.50L bales for 2020-21 season

FE BUREAU
Pune, January 7

THE COTTON ASSOCIATION of India (CAI) has raised the crop estimate by 2.50 lakh bales to 358.50 lakh bales for the 2020-21 season because of a high carryover stock. The total production for the 2019-20 season stood at 360 lakh bales. The CAI's previous estimate for 2020-21 was around 356 lakh bales.

Total cotton supply estimated by the CAI during October to December 2020 is 327.35 lakh bales of 170 kg each. The total estimated supply comprises arrivals of 197.85 lakh bales during October to December and imports of around 4.50 lakh bales up to December 31.

The CAI has estimated cotton consumption during October to December 2020 at 82.50 lakh bales, while shipments up to December 31, 2020 are estimated at 20 lakh bales. Stocks at the end of December 2020 are estimated at 224.85 lakh bales, including 65 lakh bales held by mills as on December 31 and 159.85 lakh bales held by the CCI, Maharashtra Federation, MNCs and ginners, etc.

The CAI has maintained its exports estimate for the 2020-21 season at 54 lakh bales, against the previous year's estimate of 50 lakh bales. Around 20 lakh bales are estimated to have been shipped till December 31.

Indian cotton arrivals during October to December 2020 are estimated at 197.85 lakh bales. The total stock held by spinning mills and stockists as on December 31 is estimated at 224.85 lakh bales. The estimate of imports has been maintained at 14 lakh bales, from 15.50 lakh bales estimated for the 2019-20 crop year.

TEJASSVI AAHARAM LIMITED

Registered Office: New No. 31, 1st Floor, Lazarus Church Road, R.A Puram, Chennai, Tamil Nadu, 600028, India
Tel: +91 44 48573911; Fax: NA; Email: taltdchennai@gmail.com; Website: www.talchennai.in
Corporate Identification Number: L15549TN1994PLC028672

Recommendations of the Committee of Independent Directors (“IDC”) of Tejassvi Aaharam Limited (Formerly known as Sterling Spinners Limited) (“Target Company”) in relation to the open offer (“Offer”) made by Mr. John Amirtharaj Henry (“Acquirer 1”) and Mr. G. Bakthavatsalu (“Acquirer 2”) (Acquirer 1 and Acquirer 2 are hereinafter collectively referred to as “Acquirers”), to the public shareholders of the Target Company (“Shareholders”) under Regulations 3(1) and 4 of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (“Takeover Regulations”).

Date	January 07, 2021
Name of the Target Company	Tejassvi Aaharam Limited (Formerly known as Sterling Spinners Limited)
Details of the Offer pertaining to Target Company	The Offer is being made by the Acquirers in terms of Regulations 3(1) & 4 of the Regulations for acquisition of up 23,80,000 (Twenty Three Lakhs Eighty Thousand only) fully paid-up equity shares of face value of Rs. 10 each (“ Equity Shares ”), representing 34% of the Total Voting Share Capital of the Target Company from the eligible shareholders of the Target Company for cash at a price of Rs. 0.55/- per equity share (the “ Offer ”).
Name of the acquirer and PAC with the acquirer	Acquirers - Mr. John Amirtharaj Henry and Mr. G. Bakthavatsalu There are no PAC(s) with the Acquirers for the purpose of Open Offer.
Name of the Manager to the offer	Saffron Capital Advisors Private Limited 605, Sixth Floor, Centre Point, J.B. Nagar, Andheri (East), Mumbai - 400 059, India Tel. No.: +91 22 4082 0914-915, Fax No.: +91 22 4082 0999 Email id: openoffers@saffronadvisor.com Website: www.saffronadvisor.com Investor grievance: investorgrievance@saffronadvisor.com SEBI Registration Number: INM 000011211 Contact Person: Amit Wagle/Gaurav Khandelwal
Members of the Committee of Independent Directors (IDC)	1 Mr. K Alagiriswami Independent Non-Executive Director (DIN): 02524423 2 Mr. Vijaykumar Ramachandran Independent Non-Executive Director (DIN): 02532145 Chairman of IDC:- Mr. Vijaykumar Ramachandran
IDC Member's relationship with the Target Company (Director, Equity shares owned, any other contract / relationship), if any	All IDC Members are directors of the Target Company. Except for being directors of the company, they have no other relationship with the target company.
Trading in the Equity shares/other securities of the Target Company by IDC Members	None of the IDC Members have traded in the equity shares of Target Company during 12 months prior to the date of the Public Announcement of the Offer on November 06, 2020
IDC Member's relationship with the acquirer (Director, Equity shares owned, any other contract / relationship), if any.	None of the IDC Members holds any contracts, nor have any relationship with the Acquirers.
Trading in the Equity shares/other securities of the acquirer by IDC Members	Not Applicable, since Acquirers are individual.
Recommendation on the Open offer, as to whether the offer, is or is not, fair and reasonable	Based on the review, IDC Members believe that the Offer is fair and reasonable and in line with the Regulations.
Summary of reasons for recommendation	IDC Members have reviewed a) Public Announcement (“PA”) dated November 06, 2020; b) Detailed Public Statement (“DPS”) dated November 09, 2020 was published on November 10, 2020; c) Draft Letter of Offer (“DLOF”) dated November 10, 2020; d) Letter of Offer (“LOF”) dated December 29, 2020; and e) Corrigendum to DPS (CDPS, DLOF and LOF, the IDC Members are of the view that the Offer price is in line with the parameters prescribed by SEBI in the Regulations.
Any other matter to be highlighted	A) Offer price related information for Shareholders a) The Offer Price offered by the Acquirers is higher than the offer price which the promoters of the Target Company ought to have given to the public shareholders at the time of trigger of the open offer. In our view, the Offer price offered by the Acquirers for the current Open offer is justified and is beneficial to the public shareholders of the target company, since it is providing monetary benefits for the public shareholders who have been trapped because of no liquidity in the trading and also the fact that the fair market value of shares is negative. It will act as an exit option for all those public shareholders who do not wish to continue with the new incoming management. b) In case the earlier open offer was to be given to public shareholders along with accrued interest, the monetary benefits to the public shareholders would have been significantly lower compared to the monetary benefits offered by the present Acquirers. C) Due to the Higher Offer price to be paid by the Acquirers, the earlier offer price has become infructuous and accordingly, the offer price of Rs. 0.55/- is justified.

To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission of any information or otherwise, and includes all the information required to be disclosed by the Target Company under the Regulations.

For and on behalf of the Committee of Independent Directors of Tejassvi Aaharam Limited
Vijaykumar Ramachandran
Chairman of IDC

Place: Chennai
Date : January 07, 2021

FEDERAL BANK

YOUR PERFECT BANKING PARTNER

THE FEDERAL BANK LTD., REG. OFFICE: PB.No:103, FEDERAL TOWERS, ALUVA, KERALA, INDIA-683101, E-MAIL: secretarial@federalbank.co.in
Website: www.federalbank.co.in, CIN: L65191KL193PLC000368

NOTICE OF BOARD MEETING

Pursuant to Regulation 29(1) (a) / 29(2) of the SEBI (LODR) Regulations, 2015, Notice is hereby given that a meeting of Board of Directors of the Bank is scheduled to be held on Wednesday, January 20, 2021 to inter alia, consider and approve the Bank's Unaudited Standalone and Consolidated Financial Results for the Quarter and Nine months ended December 31, 2020.

This intimation is also available on the website of the Bank at www.federalbank.co.in as well as on the website of BSE Limited, www.bseindia.com and National Stock Exchange of India Limited, www.nseindia.com.

For The Federal Bank Limited
Sd/-
Samir P Rajdev
Company Secretary

Aluva
08.01.2021

UTTAM SUGAR

Uttam Sugar Mills Limited
Regd. Office : Village Libberheri, Tehsil Roorkee, Dist. Haridwar (Uttarakhand)
CIN : L99999UR1993PLC032518, Tel. No. : 0120 – 4525000
Website - www.uttamsugar.in, Email ID - investorrelation@uttamsugar.in

EXTRACT OF UN-AUDITED FINANCIAL RESULTS FOR THE QUARTER/NINE MONTHS ENDED 31st DECEMBER, 2020

₹ in Lakhs)					
S. No.	Particulars	Quarter Ended		Nine Months Ended	
		31.12.2020 (Unaudited)	31.12.2019 (Unaudited)	31.12.2020 (Unaudited)	31.12.2019 (Unaudited)
1	Total Income from Operations (Net)	43,477	42,965	1,27,015	1,09,672
2	Net Profit /(Loss) for the period (before tax, Exceptional and/or Extraordinary items)	1,846	1,935	5,186	2,651
3	Net Profit /(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	1,846	1,935	5,186	2,651
4	Net Profit /(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,170	1,332	3,193	1,669
5	Total Comprehensive Income for the period [Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	1,124	1,293	3,175	1,614
6	Equity Share Capital (Face Value of Rs.10/- each)	3,813.81	3,813.81	3,813.81	3,813.81
7	Other Equity (as shown in the Audited Balance Sheet of previous year)	24,702.51 (as on 31.03.2020)			
8	Earnings Per Share (of Rs.10/- each) (for continuing and discontinued operations) - 1. Basic (In Rs.) : 2. Diluted (In Rs.) :	3.07 3.07	3.49 3.49	8.37 8.37	4.38 4.38

Note : The above is an extract of the detailed format of 03rd Quarter/ Nine Months ended Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the 03rd Quarter/Nine Months ended Financial Results are available on the Stock Exchange websites (www.bseindia.com and www.nseindia.com) and on the company's website (www.uttamsugar.in).

For Uttam Sugar Mills Limited
Sd/-
(Raj Kumar Adlakha)
Managing Director

Place : Noida
Date : 7th January, 2021

PREM SOMANI FINANCIAL SERVICES LIMITED

Registered Office: 42, Jai Jawan Colony, Scheme No. 3, Durgapura, Jaipur - 302 018, Rajasthan, India.
Tel: +91 98290 51268; Email : limitedpsfs@gmail.com; Website: www.psfs.co.in;
CORPORATE INDENTITY NUMBER : L67120RJ1991PLC006220

Recommendations of the Committee of Independent Directors (“IDC”) of Prem Somani Financial Services Limited (“Target Company”) in relation to the open offer (“Offer”) made by Zyden Technologies Private Limited (“Acquirer”) to the public shareholders of the Target Company (“Shareholders”) under Regulation 3(1) and Regulation 4 of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (“SEBI (SAST) Regulations”).

Date	Thursday, January 07, 2021
Name of the Target Company	Prem Somani Financial Services Limited
Details of the Offer pertaining to Target Company	The Offer is being made by the Acquirer in terms of Regulation 3(1) and Regulation 4 of the SEBI (SAST) Regulations for acquisition of upto 8,58,884 (Eight Lacs Fifty Eight Thousand Eight Hundred Eighty Four) fully paid-up equity shares of face value of Rs. 10 each (“Equity Shares”), representing upto 26% of the Total Voting Share Capital of the Target Company from the eligible Shareholders of the Target Company for cash at a price of Rs. 3.00 per Equity Share (the “Offer”).
Name of the acquirer and PAC with the acquirer	Acquirer-Zyden Technologies Private Limited There are no PAC(s) with the Acquirer for the purpose of Open Offer
Name of the Manager to the offer	Saffron Capital Advisors Private Limited 605, Sixth Floor, Centre Point J. B. Nagar, Andheri (East) Mumbai - 400 059, Maharashtra, India Tel No.: +91 22 4082 0906, Fax No.: +91 22 4082 0999 Email: openoffers@saffronadvisor.com Website: www.saffronadvisor.com Investor grievance: investorgrievance@saffronadvisor.com SEBI Registration Number: INM 000011211 SEBI Registration Validity: Permanent Contact Person: Varsha Gandhi
Members of the Committee of Independent Directors (IDC)	1. Vimal Kumar Gupta Chairman of IDC Independent Director DIN: 08657469 2. Om Prakash Bansal Member of IDC Independent Director DIN: 00440540
IDC Member's relationship with the Target Company (Director, Equity shares owned, any other contract / relationship), if any	All the members of the IDC are directors of the Target Company. Except for being Directors of the Target Company, they have no other relationship with the Target Company.
Trading in the Equity shares/other securities of the Target Company by IDC Members	None of the IDC Members have traded in the Equity Shares of Target Company during 12 months prior to the date of the Public Announcement of the Offer on October 26, 2020.
IDC Member's relationship with the acquirer (Director, Equity shares owned, any other contract / relationship), if any.	None of the IDC Members holds any contracts, nor have any relationship with the Acquirer.
Trading in the Equity shares/other securities of the acquirer by IDC Members	No trading in the Equity shares/other securities of the Acquirer by IDC Members.
Recommendation on the Open offer, as to whether the offer, is or is not, fair and reasonable	Based on the review, IDC Members believe that the Offer is fair and reasonable and in line with the SEBI (SAST) Regulations.
Summary of reasons for recommendation	IDC Members have reviewed: a) Public Announcement (“PA”) dated October 26, 2020 b) Detailed Public Statement (“DPS”) published on October 29, 2020 c) Draft Letter of Offer (“DLOF”) dated November 05, 2020 d) SEBI observation letter dated December 24, 2020 e) Letter of Offer (“LOF”) dated December 30, 2020 Based on review of the above documents the members of the IDC are of the view that the Offer price is in line with the parameters prescribed by SEBI in the SEBI (SAST) Regulations.
Details of Independent Advisors, if any.	None
Any other matter to be highlighted	None

To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission of any information or otherwise, and includes all the information required to be disclosed by the Target Company under the SEBI (SAST) Regulations.

For and on behalf of the Committee of Independent Directors of Prem Somani Financial Services Limited
Sd/-
Vimal Kumar Gupta
Chairman of IDC

Place : Jaipur, Rajasthan, India
Date : January 07, 2021

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financialexp.epapr.in

Ahmedabad

आवेष्टों में बताया गया है कि अंगिया नर्स ने

छात्र जो अपनी परीक्षाएं पूर्ण कर चुके हैं और उत्तीर्ण हुए हैं। उनको भी प्रशिक्षण का मौका दिया जाएगा। इसके बाद द्वितीय वर्ष के विद्यार्थियों को एतद् प्रक्रिया शुरू की जाएगी। इन आदेशों के प्रति अतिरिक्त सचिव, सचिव स्वास्थ्य एवं परिवार कल्याण समेत सभी संबंधित अधिकारियों को भेजी गई है। ज्ञात हो कि दिल्ली में कोरोना का काल में लगी रोक के बाद से ही इन कालों का प्रशिक्षण व प्रशिक्षण एहतियात के तौर पर बंद कर दिया गया था।

SERVICES LIMITED
Scheme No. 3, Durgapura,
Jaipur, India.
Email: psfs@psfs.co.in; Website: www.psfs.co.in;

of Prem Somani Financial Services Limited ("Target")

(1) and Regulation 4 of SEBI (Substantial Acquisition of Regulations").
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for the purpose of Open Offer
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@safronadvisor.com
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Company (Director, is owned, any other relationship), if any	All the persons on the IDC are directors or officers of the Target Company. Except for non-executive directors of the Target Company, they have no other relationship with the Target Company.
Equity shares/other securities of the Target Company held by the acquirer by IDC	None of the IDC Members have traded in the Equity Shares of Target Company during 12 months prior to the date of the Public Announcement of the Offer on October 26, 2020.
relationship with the Acquirer (Director, Equity holder, any other contract or arrangement), if any.	None of the IDC Members holds any contracts, nor have any relationship with the Acquirer.
Equity shares/other securities of the acquirer by IDC	No trading in the Equity shares/other securities of the Acquirer by IDC Members.
Based on the review, whether the offer is, or is not, fair and reasonable	Based on the review, IDC Members believe that the Offer is fair and reasonable and in line with the SEBI (SAST) Regulations.
of reasons for the offer	IDC Members have reviewed: a) Public Announcement ("PA") dated October 26, 2020 b) Detailed Public Statement ("DPS") published on October 29, 2020 c) Draft Letter of Offer ("DLOF") dated November 05, 2020 d) SEBI observation letter dated December 24, 2020 e) Letter of Offer ("LOF") dated December 30, 2020 Based on review of the above documents the members of the IDC are of the view that the Offer price is in line with the parameters prescribed by SEBI in the SEBI (SAST) Regulations.
Independent Advisors, if any	None
matter to be highlighted	None

our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is true and correct and not misleading, whether by omission of any information or otherwise, and includes all the information required to be disclosed by the Target Company under the SEBI (SAST) Regulations.

**For and on behalf of the Committee of Independent Directors of
Prem Sonani Financial Services Limited**

**Sd/-
Vimal Kumar Gupta
Chairman of IDC**

**at, Rajasthan, India
Date: 07, 2021**

वसूली विभाग, मण्डल शस्त्रा केन्द्र उत्तरी दिल्ली
गुरुद्वारा रोड, करोल बाग, नई दिल्ली-110005 फोन : 8171626615
ई-मेल : cs8292@pnb.co.in

ग - बंधककता)	आरक्षित मूल्य (लाख रु. में)	नीलामी की तिथि एवं समय	सुरक्षित लेनदारों को ज्ञात एन्कम्बेन्स का विवरण प्राधिकृत ऑफिसर का नाम एवं पता
	ईएमडी (ईएमडी जमा करने की अंतिम तिथि)		
	बोली वृद्धि राशि		
मेन्स गौव खिजाराबाद जिसे ब्लॉक कॉलोनी नई दिल्ली में ता पत्नी श्री के के मेहता के	रु. 307.00 लाख	29.01.2021 पूर्वाह्न 11.00 बजे से अपराह्न 02.00 बजे	ज्ञात नहीं श्री नरेंद्र सिंह बिष्ट (मो. नं. 8171626615) प्राधिकृत अधिकारी मण्डल शस्त्रा उच्चरी दिल्ली
	रु. 30.70 लाख [28.01.2021]		
	रु. 25000/-		
सा, गली नं. 2 (जिसे अब संजय कॉलोनी कहते हैं, फल 480 वर्ग गज	रु. 80.00 लाख	29.01.2021 पूर्वाह्न 11.00 बजे से अपराह्न 02.00 बजे	ज्ञात नहीं श्री नरेंद्र सिंह बिष्ट (मो. नं. 8171626615) प्राधिकृत अधिकारी मण्डल शस्त्रा उच्चरी दिल्ली
	रु. 8.00 लाख [28.01.2021]		
	रु. 25000/-		

वेबसाइटों की विवरण, प्राधिकृत जायकारों की सवेत्रक जानकारी के अनुसार देसाई गई ह, कितु प्राधिकृत जायकारों ईस वेबसाइट तथा सम्पूर्ण नियमों व शर्तों के लिए कृपया निम्नलिखित वेबसाइट्स : www.ibapi.in , www.tenders.gov.in,

शुक्रवार, दि. ८ जानेवारी २०२१

अखिल भारतीय बालकुमार मराठी साहित्य संस्थेच्या अध्यक्षपदी दुर्गा तांबेंची निवड

अहमदनगर, दि.७ (हिंदुस्थान समाचार) : अखिल भारतीय मराठी बालकुमार साहित्य संस्थेच्या संगमनेर शाखेच्या अध्यक्षपदी संगमनेरच्या नगराध्यक्षा दुर्गा तांबे,कार्याध्यक्षपदी शांताराम डोंगरे,उपाध्यक्ष पदी दत्तात्रय आरोटे यांची तर सचिव पदी पत्रकार संदीप वाकचौरे यांची बिनविरोध निवड करण्यात आली.

बालकुमार संस्थेची नुकतीच वार्षिक सभा डॉ. संजय मालपाणी यांच्या अध्यक्षतेखाली पार पडली त्यावेळी कार्यकारणीची पुढील तीन वर्षाकरीता निवड करण्यात आली.बालकुमार साहित्य संस्थेच्या पार पडलेल्या बैठकित सन २0२0 ते २0२३ या कालावधी करीता निवड करण्यात आली आहे.यात खजिनदार पदी प्रा.अरूण लेले,सह सचिव म्हणून प्रा.विश्वनाथ भुजबळ,सदस्य म्हणून रश्मिता गुणे,प्रा.संजयकुमार ढळवी,प्रा.ओकारनाथ बिहाणी, डॉ.संतोष खेडलेकर,सुनिता कोडे,नंदकुमार बेल्हेकर,प्रकाश पाखे,मुळ्याध्यापक मुकूंद डांगे,दर्शन जोशी यांचा सम वेश आहे.यावेळी मालपाणी यांनी गत वर्षात संस्थेच्या वतीने करण्यात आलेल्या कामाचा आढावा घेत साहित्य संस्थेने निर्माण केलेल्या विविध कार्यक्रमाच्या परंपरेला प्रचंड प्रतिसाद मिळत असून यापुढेही संस्थेच्या वतीने अशाच स्वरूपाचे कार्यक्रमाचे आयोजन नव्या प्रतिनिधीनी करावे असे आवाहन केले.

दुर्गा तांबे यांनी आपल्या सत्कारा ला उत्तर देतांना सांगितले की मेले काही वर्ष संस्थेच्या वतीने अनेक चंगले उपक्रमाची अमलबजावणी करण्यात आली आहे.त्या परंपरेला साजेसे आणि वाचन संस्कृती वृध्दींगत करण्यासाठी प्रयत्न करू. वाचना ची समृद्धते बरोबर बाल वयात अधिक चांगले संस्कार मुलांमध्ये रुखावे यासाठी वाचन चळवळ उभी करण्याचा प्रयत्न करू असे मत व्यक्त केले. मालपाणी यांची राष्ट्रीय स्तरावरील योग संस्थेच्या उपाध्यक्षपदी निवड झाल्या बद्दल सत्कार करण्यात आला तांबे यांना जीवन गौरव पुरस्कार मिळाल्याबद्दल सन्मानित करण्यात आले. यावेळी माजी सचिव अनिल देशपांडे यांनी कार्यवृत्तात सादर केला. खेळीमेळीच्या वातावरणात ही निवड बिनविरोध करण्यात आली.

आदिनाथ कारखाना भाडेतत्त्वावर देण्याच्या प्रक्रियेस मुदतवाढ

सोलापूर, दि. ७ (हिंदुस्थान समाचार) भाळवणी (ता. करमाळा) येथील आदिनाथ सहकारी साखर कारखाना भाडेतत्त्वावर देण्याच्या प्रक्रियेला ११ जानेवारीपर्यंत मुदतवाढ देण्यात आली आहे. शकीत कर्जापोटी दोन महिन्यांपूर्वी मुंबईच्या राज्य सरकारची बँकेने सफरपेसी कायद्यानुसार कारखान्याची मालमत्ता जप्त केली आहे. शकीत कर्जाच्या वसुलीसाठी कारखाना हा भाडेतत्त्वावर देण्याकरीता राज्य सहकारी बँकेने निविदा काढनी होती. त्यासाठी निविदा उघडण्याची तारीख जानेवारी होती. परंतु निविदेतील अटी व शर्तीमध्ये बदल केल्यामुळे निविदा सादर करण्यास मुक्त-वाढ दिली आहे.

रोज वाचा दै. ‘मुंबई लक्षदीप’

जाहीर नोटीस

या नोटीसीद्वारे तमाम लोकांना कळविण्यात येते की वरील भाष्यलक्ष्मी एस.आर.ए. सहकारी गृहनिर्माण संस्था मर्यादित, खांबदेव नगर, संत रोहिदास मार्ग, धारावी, मुंबई - ४०००१७ असून या संस्थेत खालील दिलेल्या विवरण व माहितीप्रमाणे खालील मयत सभासदाच्या नावे सदनिका असून त्यांच्या मृत्युपश्चात त्यांच्या खालील वारसानी त्यांच्या नावे सदनिका हस्तांतरित करणे व संस्थेचे सभासद करून घेण्याकरिता संस्थेकडे लेखी अर्ज केलेला आहे. संस्थेच्या मयत सभासदने महाराष्ट्र सहकारी संस्थेच्या कायदा १९६० नियम १९६१ व उपविधीतील तरतुदीनुसार संस्थेकडे वारसनांद केलेली नाही. अर्ज केलेल्या खालील वारसदार च्यतिरिक्त इतर कोणीही मूळ मयत सभासदाचे वारसदार असल्यास अशा व्यक्तीनी सदर जाहिरात प्रसिद्ध झाल्यापासून ७ दिवसांच्या आत वरील संस्थेच्या कार्यालयात पूर्व सूचना देऊन व वेळ येऊन प्रत्यक्ष कायदेशीर मूळ कागदपत्रे व पुराव्यासह कार्यालयीन वेळेत सार्यकांखी x ते ६ या वेळेत संपर्क साधावा.

मयत सभासद सदनिकाधारक व त्यांची अर्जदार वारसांची सूची

अ.क्र.	निवासी सदनिका क्र.	मयत सभासद	अर्जदार/वारसदार	नाते
१	३११	श्री. बाबूलाल सयाजी नेटके	१) श्री. बुवासाहेब बाबूलाल नेटके २) श्रीमती. कचरबाई बाबूलाल नेटके	मुलगा मुलगी

सही/-

भाष्यलक्ष्मी एस.आर.ए. सहकारी गृहनिर्माण संस्था मर्यादित

सचिव

ठिकाण : मुंबई

दिनांक : ०६/०१/२०२१

 भारतीय स्टेट बँक State Bank of India
प्लॅटीना बिल्डींग, बी.के.सी. शाखा (कोड 19205)
जी-4, सी-59, प्लॅटीना बिल्डींग, बी.के.सी. वाऱ्हे पूर्व, मुंबई - 400051
जाहीर सूचना
दिनांक 10.01.2021 पासून अधिक सोयीस्कर व विस्तृत ठिकाणी आमची भारतीय स्टेट बँक, प्लॅटीना बिल्डींग, बी.के.सी. शाखा (कोड 19205) च्या विलीनीकरणाची घोषणा करण्यास आम्हाला आनंद होत आहे.
नवीन पत्ता खालीलप्रमाणे :-
भारतीय स्टेट बँक, शासकीय वसाहत शाखा (कोड 03838)
जे. एन. शिर्सेकर मार्ग, शासकीय वसाहत, वाऱ्हे पूर्व, मुंबई - 400051.
आमचे मोबाईल क्रमांक :- 8879616003/9930054473
शाखा प्रबन्धक
एस्.बी.आय. प्लॅटीना बिल्डींग, बी.के.सी. शाखा (19205)

जाहीर सूचना
सर्वसामान्य जनतेस येथे सूचना देण्यात येत आहे की, मे. क्रिस्टल प्राईड डेव्हलपर्स , यांचा पत्ता: १ला मजला, क्रिस्टल शॉपिंग आर्कड, ईडिबन बँक, एस.बी. रोड, सांताक्रुझ (पश्चिम), मुंबई-४०००५४ यांच्याकडून खालील अवसुधित नमुद केलेली मालमत्ता माझे अशील खरेदी करू इच्छित आहेत (सदर मालमत्ता) .
जर कोणा व्यक्तीस तसेच अन्य व्यक्ती, हिंदु अधिभागीत कुटुंब, कंपनी, बँक, वित्तीय संस्था, नॉन-बँकिंग वित्तीय संस्था, मर्यादित दायित्व भागीदारी संस्था, फर्म, व्यक्तीची संघटना, न्याय किंवा व्यक्तीची संस्था, स्थापित किंवा अस्थापित, सावको आणि/किंवा धनको यांना सदर मालमत्ता किंवा भागावर वारसाहक्क, मृत्युपत्र, परिरक्षा, वारसाहक्क, शेअर, विक्री, हस्तांतर, करारनामा, अदलाबदल, ताण, अधिभार, भाडेपट्टा, उपबहिवाट, बहिवाट, लिव्ह अँड लायन्सस, वाटप, परवाना, न्यास, मालकीहक्क, अधिभार, बोजा, बक्षीस, हमी, ताबा, व्यापक, ताण, कायदेशीर हक्क, कर्ज, भत्ते, करारनामा, कंत्राट, सामंजस्य करार, पारिवारीक व्यवस्था/तजवीज, लिस-पेन्डन्स, कोणत्याही काढाच्या न्यायालयाचे हुक्मनामा किंवा जमी किंवा आदेश किंवा घाताना, न्यायाधिकरण, महसूल किंवा वैधानिक प्राधिकरण किंवा तबाद किंवा आरक्षण किंवा दायित्व किंवा चवचनद्वारा किंवा मागणी किंवा अन्य इतर प्रकारे कोणत्याही स्वरूपाचा दावा, मागणी, अधिकार, हक्क, शेअर, हित किंवा अधिभार असल्यास त्यांनी सदर सूचना प्रकाशन तात्कापासून १४ (चौदा) दिवसांना आत दुपचाण क्र.१७, जय पुनित नगर को-ऑपरेटिव्ह हौसिंग सोसायटी लिमिटेड, इंडियन ऑर्बिज पेट्रोल पंपासमोर, पोईसर बस आगारवजळ, एस.बी. रोड, बोरिवली (ए.), मुंबई-४०००९१ येथील खालील स्वाक्षरीकन्यांच्या कार्यालयात लेखी स्वरूपात त्यांचे दावा पट्टयर्थे सर्व मुळ दस्तावेजी पुराव्यांसह कळविणे आवश्यक आहे. अन्यथा अशा व्यक्तीचे सर्व दावा असल्यास ते त्याग, मुक्त आणि/किंवा स्थगित केले आहेत असे समजले जाईल.
अवसुधुची (सदर मालमतेचे वर्णन)
फ्लॅट क्र.१६०१, १६वा मजला, अँटलान्टीस म्हणून जात इमारत (सदर इमारत) , क्षेत्रफळ ३६८.६९ चौ.मी. (सा कायदे क्षेत्र) तत्सम ३९६८.५५ चौ.फु. (सा कायदे क्षेत्र) (सदर फ्लॅट) सदर इमारतीमधील ४ कार पार्किंग जागेसह, सर्व्हे क्र.४१(भाग) आणि सीटीएस क्र.१/ए/१८६, क्षेत्रफळ ५०२२.८ चौ.मी. किंवा सरासरी, गाव ओशिवरा, तालुका अंधेरी, मुंबई उपनगर जिल्हा येथील जमिनेचे सर्व भाग व खंड.
सही/- श्री. जानु व्ही. गुलाटी बकील व सौलतियर मोबा.:-+९१-९६११४१४५५५७ ई-मेल:janugulati5@gmail.com
ठिकाण: मुंबई दिनांक: ०८.०१.२०२१

जाहीर सूचना
केंद्र सरकार, मर्यादित दायित्व भागीदारी निबंधक, कॉर्पोरेट कामकाज मंत्रालय, पश्चिम क्षेत्र, मुंबई, महाराष्ट्र, एक्सेस्ट ५ वा मजला, १०० मरीन ड्राइव्ह, मुंबई-४०० ००२. ई-मेल: roc.mumbai@mca.gov.in
मर्यादित दायित्व भागीदारी कायदा, २००८ चे अनुच्छेद १३ सहवाचन त्याअंतर्गत नियम १७ (४) च्या प्रकरणी
व
मे. मॅप फिनसर्स सौल्यूशन्स एलएलपी यांच्या प्रकरणी, त्यांच्या नोंदणीकृत कार्यालयाचा पत्ता: शॉप नं. ०२, तळमजला, जेटा प्लोत को-ऑप. हाऊसिंग लिमिटेड, गीता भवनच्या समोर, नवघर रोड, ठाणे-४०११०५.
सर्वसामान्य जनतेस याद्वारे याचिका सूचना देण्यात येत आहे की, एलएलपी हे त्यांचे नोंदणीकृत कार्यालय महाराष्ट्र राज्यातून अर्थात शॉप नं.०२, तळमजला, जेटा प्लोत को-ऑप. हाऊसिंग लिमिटेड, गीता भवनच्या समोर, नवघर रोड, ठाणे-४०११०५ या ठिकाणाहून दिल्ली अर्थात सुनिकॉन बिल्डटेक, ००९ सार्ई प्लाझा, १८७-१८८, संत नगर, ईस्ट ऑफ कैलाश, दिल्ली- ११००६५ स्थानांतरित करू इच्छित आहे व ते सदर सूचनेच्या प्रसिध्दी दिनांकापासून २१ दिवसांच्या पश्चात सदर बदल लागू घेण्याकरिता मर्यादित दायित्व भागीदारी निबंधकाकडे एलएलपी फॉर्म-१५ दाखल करतील. एलएलपी यांच्या नोंदणीकृत कार्यालयाचा बदल हा अधिक एलएलपीचे कामकाज सांभळण्यासाठी अधिक सुविधाजनक व किफायतशीर आहे.
एलएलपीच्या नोंदणीकृत कार्यालयातील अशा बदलाद्वारे कोणही व्यक्तीच्या हितास बाधा पोहचत असल्यास त्यांनी त्यांची हरकत त्यांच्या हिताचे स्वरूप व विरोधाची पारवर्भूमी विहित करणाऱ्या प्रतिज्ञापत्रासह सदर सूचनेच्या प्रसिध्दी दिनांकापासून २१ (एकवीस) दिवसांच्या आत मर्यादित दायित्व भागीदारी निबंधक, कॉर्पोरेट कामकाज मंत्रालय, पश्चिम क्षेत्र, मुंबई, महाराष्ट्र येथे सादर करावी वा रजिस्टर्ड पोस्टद्वारे पाठवावी व त्याची एक प्रत अर्जदार एलएलपी यांच्या विद्यमान नोंदणीकृत कार्यालयात पाठवावी.
दिनांक: ०८.०१.२०२१
ठिकाण: मुंबई
मॅप फिनसर्स सौल्यूशन्स एलएलपी यांच्याकरिता व त्यांच्या वतीने
सही/- आकाश दीप पर्वडशीर भागीदार डीआयएन नं. ०३३२१४३७

बातु फोर्ज इंडस्ट्रीज लिमिटेड				
(युबीसी अ‍ॅम्ब्रू एंटरप्रेज लिमिटेड)				
सीआयएसएल७११००एचएन१८पीएलसी०१५३३३				
१५६, १ला मजला, रघुनील मेगा मॉल, पोर्सन विमाना रोड, कांदिवली (प.), मुंबई-४०००६७, फ़ोन: ८४५५७५५७६				
ई-मेल:amazentertech@gmail.com, वेबसाईट:www.amazentertechlimited.com				
३० जून, २०२० रोजी संपलेल्या तिमाहीकरिता एकमेव अलेखापरिश्कित वित्तीय निष्कर्षांचा अहवाल (रु.सालाना)				
तपशील	संग्रलेली तिमाही ३०.०६.२०२० अलेखापरिश्कित	संग्रलेली तिमाही ३०.०६.२०१९ लेखापरिश्कित	संग्रलेली तिमाही ३०.०६.२०१९ अलेखापरिश्कित	संग्रलेले वर्ष ३०.०६.२०२० लेखापरिश्कित
कार्यवहारातून एकूण उत्पन्न	०.२२	७.८६	-	२१.२३
कार्यवहारातील वित्त्य खर्च/(नोटा) (का, अपघातजनक आणि/किंवा वित्ति साधनाय वापरूंद)	-३.५८	३.४४	(३.०२)	६.९९
कारपुर्ब कारावासीकरिता निव्वळ नफा/(नोटा) (अपघातजनक आणि/किंवा वित्ति साधनाय वापर आणि/किंवा अलगावशी त्याबू पुरवू)	-३.५८	३.४४	(३.०२)	६.९९
कारनंतर कारवासीकरिता निव्वळ नफा/(नोटा) (अपघातजनक आणि/किंवा वित्ति साधनाय वापर आणि/किंवा अलगावशी त्याबज नंतर)	-३.५८	०.४९	(३.०२)	४.०५
कारावासीकरिता एकूण सर्ववर्ष उत्पन्न (कारावासीकरिता सर्ववर्ष नफा/(नोटा) (कारनंतर) आणि इतर सर्ववर्ष उत्पन्न (कारनंतर)	-३.५८	०.४९	(३.०२)	४.०५
कारावासीकरिता				
राशीव (पुनर्वसूचित राशीव वापरूंद) मर्यात कार्याचा लेखापरिश्कित ठावेबंद पत्रकात दिवाव्यापणे	-	-	-	-२.५४
उत्पन्न प्रतिभाग (क.---/-) प्रत्येकी				
(अखंडित व खंडित कार्यावचनाकरिता)				
१. मुळ	-१.०१	०.१४	(०.८८)	१.१६
२. सीमिकृत	-१.०१	०.१४	(०.८८)	१.१६

टिप: सेबी (लिस्टिंग ऑब्लिगेशन्स अँड डिस्क्लोजर रिकायमँट्स) रेग्युलेशन २०१५ च्या नियम ३३ अन्वये रट्टिए एकमेवसह सादर करण्यात आलेली ३०.०६.२०२० रोजी संग्रलेली तिमाहीकरिता अलेखापरिश्कित एकमेव वित्ति निष्कर्षांचे सविस्तर मुन्सारील उता आह. उमेविक वित्ति निष्कर्षांचे सर्व्हे मुन्सु कनसच्या www.amazentertechlimited.com वेबसाईटवर आणि रट्टिक एकमेवसहच्या www.bseindia.com वेबसाईटवर उपलब्ध आहे.

बातु फोर्ज इंडस्ट्रीज लिमिटेडकरिता (युबीसी अ‍ॅम्ब्रू एंटरप्रेज लिमिटेड)

सही/-

जयपालसिंह प्रेमलालसिंह चांदेकर व्यवस्थापकीय संचालक डीआयएन:०८२१३१८

 रॅलियं इंडिया लिमिटेड A TATA Enterprise
कॉर्पोरेट ओळख क्रमांक: एल३६९९२एमएच१९४८पीएलसी०१४०८३
नोंदणीकृत कार्यालय: २३वा मजला, लोधा एक्सप्रेस, न्यु कफ पॅरेड, इस्टर्न क्रि वे, वडाळा, मुंबई-४०००३७. दूरध्वनी क्र.: +९१ २२ ६६६५ २७००
वेबसाईट: www.rallis.co.in ई-मेल: investor_relations@rallis.com
सूचना
सिक्युरिटी अ‍ॅम्ड एकसचेंज बोर्ड ऑफ इंडिया (लिस्टिंग ऑब्लिगेशन्स अ‍ॅम्ड डिस्क्लोजर रिकायरमेंट्स) रेग्युलेशन्स २०१५ च्या नियम २९(१)(अ) सहवाचिता नियम ४७(१)(अ) नुसार येथे सूचना देण्यात येत आहे की, ३१ डिसेंबर, २०२० रोजी संपलेल्या तृतीय तिमाही व नऊमाहीकरिता कंपनीचे अलेखापरिश्कित एकमेव व एकत्रित वित्तीय निष्कर्ष विचारात घेणे व मान्यता देणे याकरिता सोमवार, १८ जानेवारी, २०२१ रोजी रॅलियं इंडिया लिमिटेड च्या संचालक मंडळाची सभा होणार आहे.
सदर सूचेनत समाविष्ट माहिती कंपनीच्या www.rallis.co.in वेबसाईटवर आणि स्टॉक एक्सचेंजेसच्या अर्थात बीएसई लिमिटेडच्या www.bseindia.com वेबसाईटवर आणि नॅशनल स्टॉक एक्सचेंज ऑफ इंडिया लिमिटेड च्या www.nseindia.com वेबसाईटवर सुध्दा उपलब्ध आहे.
रॅलियं इंडिया लिमिटेड करिता
सही/-
यश शेट
कंपनी सचिव
ठिकाण: मुंबई
दिनांक: ०७ जानेवारी, २०२१

 Payments Bank फिनो पेमेंट्स बँक
NOTICE TO FINO PAYMENTS BANK CUSTOMERS
Dear Customer, This is to inform that your bank a/c maintained with Khairani Road Branch at No. 314, Kothari Compound, Sakinaka, Khairani Road, Mumbai - 400072 has been shifted to Mahim Branch at Fino Payments Bank, GNBC, B-11, Mahim Level crossing, Banwari Compound, Dharavi, Mahim E, Mumbai - 400017 For any queries & services, call us on 022 6868 1414 or email us at customercare@finobank.com For and on behalf of Fino Payments Bank Limited www.finobank.com
फिनो पेमेंट्स बँक के ग्राहकों के लिए नोटिस
प्रिय ग्राहक, आपको सूचित किया जाता है कि आपकी फिनो पेमेंट बैंक की खैरानी रोड शाखा नंबर 314, कोठारी कंपाउंड, साकीनाका, खैरानी रोड, मुंबई - 400072 में कोले गुरु बैंक खाते को माहिम शाखा, सीएनबीसी, की -11, माहिम लेवल क्रॉसिंग, बनवारी कंपाउंड, धारावी, माहिम ई, मुंबई - 400017 में स्थानांतरित कर दिया गया है। किसी भी प्रश्न और सेवाओं के लिए, हमें फोन करें 022 6868 1414 या हमें ईमेल करें customercare@finobank.com फिनो पेमेंट्स बैंक लिमिटेड के लिए और उसकी ओर से www.finobank.com

PUBLIC NOTICE
Notice is hereby given to all that as per the Redevelopment Agreement dated 30 th December, 2011, executed between Sindhu Durg Park Cooperative Housing Society Limited and APA Infraventure Pvt. Ltd. a company duly incorporated under the provisions of Companies Act, 1956 having its registered office at 3, Prabha Kunj, Kokani Pada, Kurla, Malad (East), Mumbai 400 097, the Society had granted development rights with respect to the Property, more particularly described in the Schedule written hereunder to the said APA Infraventure Pvt. Ltd. for the consideration and upon terms and conditions contained therein. The said Redevelopment Agreement dated 30 th December, 2011 is duly stamped and registered with the Sub Registrar of Assurances under Sr. No. BDR-/11/1153/2012.
As the said APA Infraventure failed to perform its part of contract, the Society vide legal notice dated 5 th September, 2020 sent through its Advocate cancelled/ terminated the said Redevelopment Agreement dated 30 th December, 2011.
Notice is hereby given to all that nobody should deal with the said APA Infraventure Pvt. Ltd. with respect to the said Property, more particularly described in the Schedule written hereunder in any manner including any agreement or understanding, whether for purchase or lease or by way of sale, inheritance, exchange, mortgage, charge, lease, tenancy, license, lien, gift, trust, lis-pendens, maintenance, possession, easement or otherwise. Any person dealing with the said Property, more particularly described in the Schedule written hereunder, in any manner shall do so at his own risk as to cost and consequences thereof.
SCHEDULE OF PROPERTY
All that piece and parcel of land admeasuring 435 sq.mtrs. bearing Old Survey No. 171(part), New Survey No.273, Hissa No.1 (part) corresponding to CTS No.760, Chalta No.107, lying and situate at Konkani Pada, Village Kurlar, Taluka Borivali, Malad (East), Mumbai 400097 together with building known as "Sindhu Durg" constructed thereon.
Place : Mumbai
Date : 8/01/2021
Sd/- Sindhu Durg Park CHS.Ltd.

मुंबई इमारत दुरुस्ती व पुनर्रचना मंडळ (म्हाडाचा घटक)

दूरध्वनी क्रमांक: ०२२-२२५०४२३५, ई-मेल: rreee3mhada@gmail.com

क्र.	कामाचे नाव	निविदा रक्कम (रुपये)	इसारा रक्कम (रुपये) (१०%)	सुरक्षा अनामत रक्कम (रुपये) (२%) (५०% प्रथम व ५०% देयकातून)	निविदा शुल्क (रुपये)	काम पूर्ण करण्याचा कालावधी	ठेकेदारांची नोंदणी
१	२	३	४	५	६	७	८
१	इमारत क्र.१८, ग़ज़दर स्ट्रीट, मुंबई या इमारतीची दुरुस्ती करणेबाबत (मंडळाच्या निधीतून करावयाचे काम)	रु. ८,७४,३२४/-	रु. ८,७४३/-	रु.१८,०००/-	रु. ५६०/-	१२ महिने	वर्ग-७ व त्यावरील
२	इमारत क्र.७४, दुसरी मरीन स्ट्रीट/१-३ ट्रिनिटी स्ट्रीट, मुंबई या इमारतीची दुरुस्ती करणेबाबत (मंडळाच्या निधीतून करावयाचे काम)	रु. १८,४३,२०६/-	रु.१८,४३२/-	रु.३७,०००/-	रु. ५६०/-	१८ महिने	वर्ग-५ व त्यावरील
३	इमारत क्र.५२-६२, चौथी मरीन स्ट्रीट/८-१२, सदी संतुक्त लेन, मुंबई या इमारतीची दुरुस्ती करणेबाबत (मंडळाच्या निधीतून करावयाचे काम)	रु. १३,४९,११७/-	रु. १३,४९१/-	रु.२७,०००/-	रु. ५६०/-	१८ महिने	वर्ग-६ व त्यावरील
१.	सदर निविदा २ मोहोरबंद लिफाफा पद्धतीने ऑनलाईन मागविण्यात येत आहे. तसेच सदर निविदांबाबतचा पुढील पत्र व्यवहार हा http://mhada.maharashtra.gov.in आणि http://mahatenders.gov.in या संकेतस्थळांवरच प्रसिद्ध करण्यात येईल याची कृपया नोंद घ्यावी.						
४.	सर्व पात्र/इच्छुक कंत्राटदारांना निविदा संबंधित दस्तऐवज वेबसाईट http://maharashtra.gov.in यावर पाहून डाऊनलोड/अपलोड करता येईल. (दिनांक ११.०१.२०२१ रोजी दुपारी ५.०० वाजेपर्यंत)						
३.	निविदा क्रि आणि अनामत रक्कमेचा भरणा ऑनलाईन पद्धतीनेच करावा.						
४.	तांत्रिक निविदा दिनांक २८.०१.२०२१ रोजी सकाळी ११.०० वाजता तसेच आर्थिक बोलीबाबतची निविदा शक्य झाल्यास त्याच दिवशी सकाळी ११.३० वाजता, कार्यकारी अभियंता, (सी-३ विभाग) कार्यालय, मुंबई इमारत दुरुस्ती व पुनर्रचना मंडळ, १०-१२, रोपालेन, चंदनवाडी, मरीन लाईन्स (पूर्व), मुंबई-४००००२ यांचे दालनात वेबसाईट http://maharashtra.gov.in वर उघडण्यात येईल.						
५.	तांत्रिक निविदा उघडवेळेची कंत्राटदाराने, निविदा अपलोड करताना सादर केलेल्या मुळ कागदपत्रांसह उपस्थित रहावे.						
६.	निविदेसंबत जोडलेली सर्व कागदपत्रे खरी असल्याबाबतचे प्रतिज्ञापत्र रु.५००/- च्या स्टॅम्प नोटीरी केलेले सादर करावे.						
७.	निविदाकराने अपलोड करावयाची माहिती पीडीएफ फॉर्मेटमध्येच अपलोड करावी.						
८.	कंत्राटदारांकडे प्राधिकृत संस्थेकडून प्राप्त केलेले विहित नोंदणी वार्गाली ड्रिजिटल सिमिचेर सर्टिफिकेट असणे आवश्यक आहे.						
९.	एक किंवा सर्व निविदा कोणत्याही कारणाशिवाय फेटाळण्याचे अधिकार सक्षम अधिकाऱ्याकडे ठेवण्यात येत आहे.						
१०.	कंत्राटदारांना जी.एस.टी. नोंदणी अनिवार्य राहील.						
११.	जर निविदेचा देकार निविदाप्रीन कामाच्या किमतीपेक्षा कमी दरांचा असेल तर प्रथम न्युनतम देकार सादर करणाऱ्यांनी अतिरिक्त सुरक्षा अनामत रक्कम ८ दिवसांच्या आत भरली नाहीत द्वितीय न्युनतम देकाराच्या निविदाधारकास लेखी विचाराणा करून तो जर प्रथम न्युनतम देकाराच्या दारोपेक्षा कमी दराने काम करण्यास तयार असेल तर त्याची निविदा मंजूर केली जाईल. अतिरिक्त सुरक्षा अनामत बाबत सविस्तर निविदा सूचना पहावी.						
१२.	सविस्तर निविदा सूचना http://mhada.maharashtra.gov.in आणि http://mahatenders.gov.in या संकेतस्थळांवर उपलब्ध आहे. निविदा						

निविदाधारक शंका निसरणास महाराष्ट्र पोलीट थॉन्स संपर्क साधावा.

दुधधर्मा क्रमांक १८०० ३००० २२३२

ध्रमणध्वनी क्रमांक: +९१-७८७८००७९७२ व +९१-७८७८००७९७३